

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
20-02-2024 AT 10:30 AM**

**IA (IBC) 359/2024 in CP(IB) No. 69/9/HDB/2023**  
u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

M/s. Mytrah Vayu (Som) Private Limited

**...Operational Creditor**

**VS**

M/s. Naolin Infrastructure Private Limited

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Ms Rithika Reddy, for Operational Creditor present through Video Conference.

**IA (IBC) 359/2024**

Matter re-posted to 28.03.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**